IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-404-2020

Beatriz	a Almeida e D'Souza r.		Petitioner.
	Versus		
Singara and an	aj Leo Singh r.		Respondents
Mr. C. Fonseca, Advocate for the Petitioner.			
Coram : Dama Seshadri Naidu, J.			
	Dated : 22 nd December, 2020.		
P.C.:			
	Issue notice to the respondents	returnable i	n two weeks.
2.	Post the matter after vacation.		
	Dama	ı Seshadri N	Vaidu, J.